

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.117**  
IA-2681/2021  
In  
IB-138(ND)/2020

**IN THE MATTER OF:**

M/s Narmada Cereals Pvt Ltd  
**Vs.**  
Punjab National Bank

....APPLICANT

....RESPONDENT

**SECTION**

U/s 10 of IBC, 2016

**Order delivered on 13.08.2021**

**CORAM:**

**SHRI P.S.N PRASAD**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :  
For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by  
Hon'ble Members.

Put up on 22.09.2021.



**Madhu Narula**  
**Court Officer (Court III)**